

(b) if so, details thereof and the measures taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). DESU has reported that no case of deliberate disruption of power supply by its employees has come to their notice.

**Import of Telecommunication Equipment**

1349. SHRI RAM VILAS PASWAN:  
SHRI B. D. SINGH:  
SHRI CHINTAMAN PANI-  
GRAHI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to import telecommunication equipment worth more than Rs. 300 crores in preference to the indigenous equipment; and

(b) if so, details thereof, stating the reasons for preferring import of the telecommunications equipment to domestic production?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) No, Sir. Import of telecommunication equipment is resorted to in cases where there is no suitable equipment of indigenous make conforming to the Indian P & T requirements or where indigenous production is inadequate to meet the demands.

(b) Does not arise

**Anti-Social Elements in Bihar and West Bengal Coalfields**

1350. SHRI RAM VILAS PASWAN:  
SHRI RASHIED MASOOD:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that, of late, the anti-social elements have

stepped up their activities in Bihar and West Bengal coal-fields making the situation from bad to worse;

(b) if so, details thereof;

(c) whether the anti-social elements have been identified; and

(d) if so, details thereof and the steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (d). Central Coalfields Ltd., Bharat Coking Coal Ltd. and Eastern Coalfields Ltd. are operating in Bihar and West Bengal. So far as the coalfields under CCL and BCCL are concerned, there has been no further deterioration in the situation. In ECL, during the period January-June, 1981, there have been more law and order incidents as compared to the period January-June, 1980. Also, in this Company more man-days have been lost and there has been more loss in production during the period January-June, 1981 as compared to the period January-June, 1980. Government of India is in constant touch with the State Governments of Bihar and West Bengal for the proper maintenance of law and order in all the coalfields in Bihar and West Bengal. The State Governments have been requested to take effective steps against the anti-social elements. The situation is also being reviewed from time to time.

**Oil and Natural Gas Commission's Schemes for more Production**

1352. SHRI B. V. DESAI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Oil and Natural Gas Commission is making gigantic efforts to steer the country through the crude and petroleum product crisis it has been facing because of 28-fold increase in prices in the past eight years;